

are twenty to thirty families which live under the trees. There are thousands of them like that, I would, therefore, like to know if anything is being done by this Government to solve particularly the housing problem of rural areas. In each and every village we find many people without proper housing. It is a basic necessity. I therefore, want to know if there is any attempt on the part of the Government to do something about the rural people.

SHRI ABDUL GHAFUOR : Already, a reply has been given. But if the hon. Member wants to know, whether in the whole country all of a sudden something has been done by the Government, to solve the housing problem, or if the housing problem is going to be solved, that is next to impossible. Some provision has been made in the Plan. We are trying to implement the plans.

For example, we have been saying...

MR. SPEAKER : Cut your coat according to your cloth.

SHRI ABDUL GHAFUOR : There are two-three types of assistance that are given by the Government. One is under the 20-Point Programme. You know that housing is a State subject. The Centre cannot build houses for all those persons who are living in this country, from Delhi. It is the responsibility of the State Governments. They are given some assistance by the Centre and they are moving accordingly. Some of the States have marched ahead like Andhra Pradesh, Kerala. But some of the States are lagging behind. They do not allocate money for house-sites. We give loan assistance for 20 to 25 years at 5 per cent rate of interest. But some of the State Governments are not utilising this money. Some of the States are utilising it very well. So, the Centre can only give advice. It does not mean that the Centre should build houses throughout the country.

Selection of Films for Film Festival

*418. **SHRI SURESH KURUP :** Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether he is aware that the quality of the films screened in the Hyderabad Film Festival was low;

(b) whether there is any selection committee to select films for film festivals; and

(c) if so, the names of the members of the Committee and mode of their selection ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) The quality of the films shown at Filmotsav '86 Hyderabad was not low.

(b) and (c) The films for the Main Section of Filmotsav '86 were selected by a Selection Panel consisting of Shri U. Visweswara Rao (Chairman, Andhra Pradesh Film Chamber of Commerce), Shri D.K. Samarsimha Reddy (Director, National Film Development Corporation), Shri R.K. Pal (Representative of Federation of Film Societies of India), Shri P.K. Nair (Director, National Film Archive of India), Shri B.B. Iyer (Director, Ministry of External Affairs) and Shri A. Viren Luther (Executive Director, Directorate of Film Festivals).

The criteria adopted by the Selection Panel while selecting the films were that the film should have won an award or screened in an International Film Festival or should have been made by a renowned director or should be of artistic merit in terms of thematic content and use of cinematic technique.

SHRI SURESH KURUP : The Minister has evaded answer to my question. The point is that the selection panel can only select the film that is screened before them. And many of the films that were screened for selection were mediocre films and were produced three to five years back. There is a Directorate of Film Festival. They could see to it that the foreign films produced just a year before, come to this country. But you screen films that were produced three to five years before. It is an international film festival.

For that the Directorate should do some loaning also. What they are doing is that they are requesting the embassies of foreign countries and these embassies dump whatever films they like on us. I would like to know: how many foreign films were screened in Hyderabad Film Festival? Of these, how many films were produced in 1985? What measures the Minister would like to initiate that in future festivals new and uptodate films are screened.

SHRI V. N. GADGIL : One thing we must remember first is that this was the non-competitive film festival. Naturally in a competitive film festival, there is a greater response and more entries. With regard to lobbying it is not correct that the Film Festival Directorate just write to the foreign embassies. The representatives of NFDC and Film Festival Directorate go abroad, meet various people and try to get films. You may say that this effort should increase. But it is not correct to say that no effort has been made. As for the content of the Festival, there were 82 films in the Main Section, 22 in foreign retrospective, 21 in Indian panorama and 28 in Indian retrospective.

Out of 81 foreign films, as many as 34 were those which were award winning and, therefore, it cannot be said that the quality of the films was low.

As far as getting the latest films is concerned, this is a difficulty of all film festivals because there are certain other interests and naturally the producer looks from that point of view. Therefore, although we make an effort to get the latest films, it is not always possible to get the latest ones. But we try to get.

SHRI SURESH KURUP : Sir, this is not my second supplementary. My question was how many films were screened in 1985 which were produced in 1985. That is not answered... *(Interruption)*

MR. SPEAKER : Does not matter. A quality film is never old...

(Interruption)

PROF. MADHU DANDAVATE : There is no age for the film.

MR. SPEAKER : A thing of beauty is a joy for ever.

SHRI SURESH KURUP : What is this, Sir? I want to get an answer for my question. My question was... ..
(Interruption)

PROF. MADHU DANDAVATE : There is no retirement age for beauty.

SHRI SURESH KURUP : You should protect me, Sir. My question is not answered *(Interruption)*.

SHRI V. N. GADGIL : I have already answered.

SHRI SURESH KURUP : My question was how many films were there which were produced in 1985 and which came out in 1985.

SHRI V. N. GADGIL : I cannot say specifically how many were of 1985 but I can say that there were many films produced during the last five years.

MR. SPEAKER : Film is a feminine gender and you cannot ask for its age.

AN HON. MEMBER : Just like a lady.

SHRI SURESH KURUP : If you are satisfied, then I am also satisfied. My second supplementary is that the Government spends about Rs. 30 lakhs to Rs. 35 lakhs on this sort of a festival. Therefore, it is necessary that there should be a proper Director who is given a reasonable tenure in the Film Festival Directorate. Now there is no Director for this Festival Directorate. There is a so-called Assistant Director who has been sent to the Hawaii Film School in order to get herself qualified for the post of Director at the cost of the exchequer. She has been given Rs. one lakh for fellowship. I would like to know what is the criteria for appointing this sort of an Assistant Director. What is the qualification of the present Assistant Director who has been sent abroad to the Hawaii Film School on a fellowship of Rs. one lakh?

SHRI V. N. GADGIL : Sir, as far as the post of Director, Film Festival is concerned, it is quite a high-ranking post and, therefore, it is advertised and circulated and in that we consult the Bureau of Public Enterprises also. Therefore, it is not as if we send somebody for some training with a view to appoint him. It is a post for which consultation with the Bureau is necessary. Then it is considered by the Ministry since it is a very high-ranking post.

SHRI SURESH KURUP : What about Hawaii, Sir? My question was what is the qualification of the Assistant Director who has been sent to the Hawaii Film School for further study. What is the criterion regarding appointment of such a Director with regard to cinema?

SHRI V. N. GADGIL : I have already said. I do not know which case he is referring to, but nobody is sent abroad with a view to later on appoint him as Director. As I said, a certain procedure is adopted for appointment as Director.

SHRI SURESH KURUP : Sir, my specific question was why... (*Interruption*)

MR. SPEAKER : There is no question now. You can send another notice saying with which one you are concerned, and then he will give the answer.

SHRI SURESH KURUP : My question was, Sir, what is the present... (*Interruption*)

MR. SPEAKER : It is all right now. I cannot have a running commentary on this.

SHRI SURESH KURUP : Sir, the present Assistant Director of the Film Festival Directorate has been sent to the Hawaii Film School for further study.

SHRI V. N. GADGIL : This person who has gone is a Joint Director. He has gone on fellowship. The Government is not spending any money for him.

SHRI SURESH KURUP : It is he or she, Sir?

MR. SPEAKER : Are you concerned with the Joint Director or with he or she?

SHRI BHAGWAT JHA AZAD : He or she, they are equal now.

MR. SPEAKER : Nowadays they are equal.

AN HON. MEMBER : But they are not the same.

Fishing harbour projects in Maharashtra

*419 **SHRI S.G. GHOLAP :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether Mirkarwada Fishing Harbour in Ratnagiri district of Maharashtra was approved long back, and if so, what is the progress of the project; and

(b) whether Maharashtra Government have also submitted several other proposals for fishing harbours like Satapati, Dahanu for the sanction of Union Government, and if so, the action taken thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) :
(a) Yes, Sir. The fishing harbour at Mirkarwada was sanctioned in April, 1977 and 80% of the work has been completed.

(b) No, Sir. These proposals were prepared by the Central Institute of Coastal Engineering for Fishery, Bangalore (CICEF). They were sent to the State Government for scrutiny and acceptance of the proposals and sharing of cost as per approved pattern. Because of financial constraints, it is not possible to take up the implementation of these projects for the present.

SHRI S.G. GHOLAP : It is said that the Central Institute of Coastal Engineering for Fishery has prepared the list of some projects and those projects are sent to the States for their approval. What about the States? May I know whether